

I/1555609/2023



सीमाशुल्क आयुक्तालय (निर्यात)

OFFICE OF THE COMMISSIONER OF CUSTOMS (EXPORT)

हवाईकार्गो निर्यात, नवीन-सीमा शुल्क भवन, निकट इ° गा° अ° हवाई अड्डा, नई दिल्ली-३७

Air Cargo Export, New Customs House, Near IGI Airport: New Delhi -37

C.No. GEN/TECH/PN/3/2023-Tech-O/o Commr-Cus-ACC(E)-Delhi-Part(2)

Dated: .11.2023

Public Notice No. 30 /2023

DIN No. २०२३११७४५६००००८१८८०६

12446 to 12458

23/11

Subject: Allowing advance assessment of Courier Shipping Bills- reg.

Attention of all authorized couriers and all concerned is invited to Circular No. 28/2023-Customs dated 08.11.2023 wherein it has been decided to provide for advance assessment of Courier Shipping Bills on the Express Cargo Clearance System (ECCS). The CSBs marked for assessment shall be available in advance to the assessing officers before physical arrival of export consignment at the ICT. The Directorate General of Systems has confirmed the enabling of appropriate technical changes in the ECCS export workflow for this purpose. An Advisory No. 11/SYS/WZU/2023 dated 19.10.2023 has also been issued by DG (Systems) (Copy enclosed).

2. Difficulty, if any, may be brought to the notice of this office.

Signed by

Sanjay Bansal

Date: 22-11-2023 13:15:08

Encl : As Above

(Sanjay Bansal)

Commissioner

Copy to:

1. The Chief Commissioner of Customs, CCCU (DZ), New Custom House, New Delhi for information.
2. The Additional/Joint Commissioners of Customs, ACC-Import/ACC-Export/ICD PPG and other ICDs/ICD-TKD (Export).
3. All Additional / Joint Commissioners of Customs, ACC Export Commissionerate, New Delhi.
4. All Deputy / Assistant Commissioner of Customs, ACC Export Commissionerate, New Delhi.
5. The President, Delhi Customs Clearing Agents Association, 260-61, Anarkali Bazar, Jhandewalan Extension, DDA Shopping Complex, New Delhi-110055.
6. Deputy Commissioner of Customs EDI, ACC Export Commissionerate, New Delhi for uploading the Public Notice on official website.

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I/1555609/2023

7. Deputy Commissioner of Customs New Courier Terminal, ACC Export Commissionerate, New Delhi with the direction to bring it to the notice of all the authorized Couriers working at New Courier Terminal, New Delhi.
8. All authorized/permitted CCSPs, New Courier Terminal for informing all authorized couriers.
9. Notice Board, New Custom House/New Courier Terminal, ACC Export Commissionerate, New Delhi.
10. Guard File.

 22/11/23
Deputy Commissioner (Tech.)
ACC Export



OFFICE OF THE ADDITIONAL DIRECTOR GENERAL (SYSTEMS)
NEW CUSTOM HOUSE, BALLARD ESTATE, MUMBAI- 400001
Phone Number: 022-20825140, Fax: 022-20825148, Email: systems.wzumumbai@gov.in

F. No. IV (4)/7/2020/SYSW


Date: 19.10.2023

ADVISORY NO. 11 /SYS/WZU/2023

Sub: Allowing of Advanced Assessment for Courier Shipping Bills (CSBs)- reg.

It is to inform that, in order to further reduce dwell time of Courier Export in ECCS and to enhance trade facilitation, the provision for Advance Assessment for CSBs has been implemented in ECCS. Accordingly, suitable modifications have been made in ECCS export workflow. The CSBs marked for assessment shall be available in advance to the assessing officers before physical arrival of the export consignment at the ICT.

This issues with the approval of ADG, Systems, WZU, Mumbai.


(JITENDRA TIWARI)
Deputy Director

Copy for kind information and necessary action to:

1. The Pr. ADG, NCTC, Mumbai.
2. The Customs Officer, All ICTs.
3. M/s EICI to circulate to all stakeholders.